

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 145/BB/ 2017	-	For filing objections	Rule-6 of IB	Som Distilleries and Breweries Ltd. Vs United Breweries Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 VENKANNAR EASWAR
9845495476

Corporate Debtor



2 ABHIJIT ATUR & Pehhwar
SHANTANU SRIVASTAVA



ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. He has filed objections. List it for hearing on 22/03/2018.


Member (T)


Member (J)